154 Papers laid

[RAJYA SABHA]

(v) (a) Annual Report and Accounts of the Indian Academy of Sciences, Bangalore, for the year 2006-2007, together with the Auditor's Report on the Accounts.

Statement by Government accepting the above Report.

Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8352/08]

(vi) (a) Annual Report and Accounts of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2006-2007, together with the Auditor's Report on the Accounts.

Statement by Government accepting the above Report.

Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8351/08]

(vii) (a) Annual Report and Accounts of the International Advanced Centre for Research in Powder Metallurgy and New Materials, Hyderabad, for the year 2006-2007, together with the Auditor's Report on the Accounts.

Statement by Government accepting the above Report.

Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 8350/08]

(viii) (a) Annual Report and Accounts of the Agharkar Research Institute, Pune, for the year 2006-2007, together with the Auditor's Report on the Accounts.

Statement by Government accepting the above Report.

Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 8349/08]

II. (a) Outcome Budget for the year 2008-09 of the Department of Science and Technology in the Ministry of Science and Technology; [Placed in Library. See No. L.T. 8361/08]

Outcome Budget for the year 2008-09 of the Department of Scientific and Industrial Research in the Ministry of Science and Technology; and [Placed in Library. See No. L.T. 8359/08]

Outcome Budget for the year 2008-2009 of the Department of Bio-Technology in the Ministry of Science and Technology. [Placed in Library. *See* No. L.T. 8360/08]

I. Notifications of Ministry of Labour and Employment.

II. Outcome Budget (2008-09) of Ministry of Labour and Employment.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRJ OSCAR FERNANDES): Sir, I lay on the Table:

I. (i) A copy (in English and Hindi) of the Ministry of Labour and Employment Notification G.S.R. 708 (E), dated the 13th November, 2007, publishing Corrigendum to the Notification G.S.R. 655 (E) dated the 10th October, 2007, by substituting certain entries in the original Notification.

- (ii) A copy (in English and Hindi) of the Ministry of Labour and Employment Notification GS.R. 655 (E), dated the 10th October, 2007, amending the Industrial Employment (Standing Orders) Central Rules, 1946, under sub-section (3) of section 15 of the Industrial Employment (Standing Orders) Act, 1946. [Placed in Library, for (i) and (ii) See No. L.T. 8311/08]
- (iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment (Directorate General Employment and Training), under sub-section (3) of section 37 of the Apprentices Act, 1961.

G.S.R. 264 dated the 1st December, 2007, publishing the Apprenticeship (Ninth Amendment) Rules, 2007.

G.S.R. 17 (E) dated the 8th January, 2008, publishing the Apprenticeship (Amendment) Rules, 2008. [Placed in Library. *See* No. L.T. 8312/08]

II. A copy (in English and Hindi) of the Outcome Budget for the year 2008-09 of the Ministry of Labour and Employment. [Placed in Library. See No. L.T. 8454/08]

Outcome Budget (2008-09) of Ministry of Women and Child Development

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): Sir, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2008-09 of the Ministry of Women and Child Development. [Placed in Library. See No. L.T. 8363/08]

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Sir, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2008-09 of the Ministry of Food Processing Industries. [Placed in Library. *See* No. L.T. 8490/08]

I. Assessment Report (2006-07) of the Department of official language.

II. Outcome Budget (2008-09) of Ministry of Home Affairs.

III. Notifications of the Ministry of Home Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): Sir, I lay on the Table:

 A copy (in English and Hindi) of the Thirty-Eighth Annual Assessment Report on the Department of Official Language for the year 2006-2007, under sub section (3) of section 4 of the Official Languages Act, 1963. [Placed in Library. See No. L.T. 8367/08]